

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 217- IA 789 of 2020
ITEM No 218- IA/593(AHM) 2022
In
CP(IB) 128 of 2017

Order under Section 7 IBC

IN THE MATTER OF:

Bank of Baroda

.....Applicant

V/s

Varia Aluminium Pvt Ltd

.....Respondent

Order delivered on ..16/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Aditi Sharma, Adv. for Mr. Atul Sharma, Adv.
For the Respondent :

ORDER

IA 789 of 2020, IA/593(AHM) 2022

No one appears for the respondent.

Pleadings are complete.

Matter stands adjourned to 25.04.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**